### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 938 TO BE ANSWERED ON 08.02.2018

#### CENTRALLY ASSISTED RURAL DEVELOPMENT PROJECTS IN TAMIL NADU

### 938. SHRI PR. SENTHIL NATHAN: SHRI BHARATHI MOHAN R.K.: SHRIMATI V. SATHYA BAMA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has allocated adequate funds for the fully and partially funded Centrally Assisted Development Programmes in the State of Tamil Nadu;
- (b) if so, the details thereof and if not, the reasons therefor, District-wise;
- (c) the total funds allocated to the various Rural Development projects in Tamil Nadu during the last three years, Year and Project-wise; and
- (d) the details of the fully and partially funded Centrally Assisted Development Programmes implemented in the State during the said period, Year and Projectwise?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (d): The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas including Tamilnadu through employment generation, strengthening of livelihood opportunities, promoting self-employment, skilling of rural youths, provision of social assistance and other basic amenities. Funds to states under various programmes are allocated as per the annual plan approved by the empowered committee. The allocations of funds made to states under various programmes are adequate to meet the targets. MGNREGA is a demand driven programme, hence, no allocation of funds is made. The detail of fund allocated under different programmes in the State of Tamil Nadu are given at **Annexure** – **I.** No district-wise ex-ante allocation is made by the Central Government.

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Annexure - I Annexure referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 938 for reply on 08.02.2018 Rs in crore

Year/Programme	2014-15	2015-16	2016-17	2017-18 till
				date
MGNREGA	3781.80	5470.37	4552.78	5835.89
PMAY	-	230.69	1320.41	975.04
PMGSY	239.65	205.00	309.58	591.07
DAY-NRLM	-	26.82	17.97	94.20
NRLP	-	19.23	37.17	15.28
DDU-GKY	0.00	43.90	25.91	-
RSETI	0.00	7.13	1.19	-
NSAP	438.90	730.18	486.73	632.19